


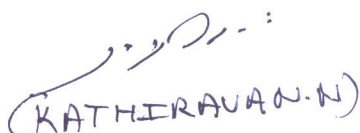
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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/226/2016
NAME OF THE PETITIONER(S) : Mohan Paul
NAME OF THE RESPONDENT(S) : M/s City Hospital Private Limited & 5 others
UNDER SECTION : 111

Sl.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	T. K. SHAJAHAN	Counsel For Petitioner	
2)	K. MANOJ MENON P. NEELAKANTAN	Representing Counsel for the Respondents	 (KATHIRAVAN.N)

ORDER

Shri T K Shajahan, counsel for petitioner present. Shri N Kathiravan proxy counsel representing counsel for respondents present. Counsel for petitioner filed a report obtained from Central Bureau of Investigation. The same is taken on record. He further prayed time for furnishing the latest power of attorney from the claimant. Time extended to request. Put up on **06.02.2017 at 10.30**

A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)